| t | • | 2 | 3 | • 4 | 5 |
|--------------------------------------|--------------------|------------------|-------------|---------|---|
| | II. Departm | ent of Irrigatio | n | | |
| 9. Maharashtra Irrigation | <u> </u> | Jan., 78 | Mar., 83 | 70· o | • |
| o. Karnataka Irrigation | | Aug., 78 | Mar., 84 | 152.0 | |
| 1. Gujarat Medium Irrigation | ı | Oct., 78 | June,84 | 85· o | |
| 2. Haryana Irrigation | | Dec., 78 | Aug., 83 | 111.0 | |
| , 1 | OTAL : | • | | 392.0 | |
| III. Depa | ertment of Agricul | ture Research | & Education | | |
| 3. National Agricultural F (NARP) | Research Project | Dec., 78 | Sept. 83 | 27.0 | |
| | TOTAL: | | · | 27.0 | |
| • | TOTAL (B): | | | 527.5 | |
| Grand Tot | al (A&B) : | | • | 1265. 5 | |

Distribution of waste lands

1871. SHRI BHAIRAB CHANDRA MAHANTI:

SHRI PATITPABAN PRADHAN:

SHRI DHANESHWAR MAJHI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) the State-wise distribution of Government waste lands for agricultural as well as homestead purposes from 1975 till the end of 1978, yearwise; and
- (b) who have been the beneficiaries out of such distribution?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) According to the available information, an area of 21,11,995 acres of Government Waste land was distributed by the State Governments during 1976-77—State-wise details are given in Statement I. Information available regarding distribution of homestead land is given in Statement II.

70

(b) The Government waste lands are generally distributed among the landless agricultural labourers.

Statement

State-wise Distribution of Wastelands

| Name of the States/ Union Territories. | Area dis- tributed (in acres) | | |
|---|-------------------------------------|--|--|
| Andhra Pradesh | 1,86,884 | | |
| Assam | N.A. | | |
| Bihar | N.A. | | |
| Gujarat | 1,327 | | |
| Haryana | 5,240 | | |
| Himachal Pradesh | 59,319 | | |
| Jammu & Kashmir | | | |

| Name of the States/ Union Territories. | Area distributed (in acres) | Name of the States/ Union Territories | Area dis- tributed (in acres) |
|---|-----------------------------|--|-------------------------------------|
| Karnataka | N.A. | Tripura | 18,386 |
| Madhya Pradesh | N. A. | Uttar Pradesh | 8,66,081 |
| Kerala Maharashtra | 24,257 | West Bengal | 36,9 29 |
| Manipur | 1,2 4, 500 18,770 | Dadra & N. Haveli | NIL |
| Orissa | 31,421 | Delhi | -1,935 |
| Punjab | N.A. | Goa, Daman & Diu | 1,905 NII |
| Rajasthan | 7,00,919 | Pondicherry | NIL |
| Tamil Nadu | 39,065 | , - | 21,11,955 |

Statement II

Statewise allotment of homestead lands

| Name of the State | Number of families al- lotted home- stead land | Period | , Remarks |
|---------------------|---|----------------------------|------------------------------------|
| 1. Andhra Pradesh | 2,98,316 | upto 31-4-76 | House sites |
| 2. Assam | 52,135 | end of 1977 | Landless families |
| 3. Bihar | 59,374 | (April, 75 to March, 1977) | |
| | £58,225 | (April 77 to April, 78) | |
| 4. Gujarat | 62,45,652 62,3440 | upto 1976 (in 1977) | House sites |
| 5. Haryana | 2,13,641 | upto end of 1977 | |
| 6. Himachal Pradesh | 4,313 | upto 31-3-76 | |
| | 33 | (during 1977) | **.**** |
| 7. Kerala | 69,000 | upto 31-5-76 | House sites |
| 8. Madhya Pradesh | 8,51,718 | upto 31-1-76 | House sites |
| 9. Maharashtra | 3,56,000 | upto 31-12-76 | |
| | [5,000 | during 1977 | • |
| 10. Manipur | 85 42 | 1975-76 1975-76 | Scheduled Tribes Scheduled Castes. |
| 11. Meghalaya] | | - 'a': | |
| 12. Karnataka | 7,84,000 | upto end of 1977 | |
| 13. Nagaland | | | - |
| 14. Orissa | 83,393 43,18 7 | in 1977 upto 30-11-76 | |

73

| Name of the State | Number of fa allotted home land | | Remar <u>k</u> s |
|-----------------------------|---------------------------------------|--------------------------|---|
| 15. Punjab | 2,95,852 | upto 1977 | name of the second |
| 16. Rajasthan | 8,54,000 | ending Jan. 1976 | Housesites in rural areas. |
| 17. Tamil Nadu | 1,75,258 | upto end of 1977 - | Kudiyiruppus pattas. |
| 18. Tripura | 22,041 | upto 31-12-77 | Both Homestead |
| • | 17,362 | upto 31-12-77 | land and Agricultural land |
| 19. Uttar Pradesh | 12,28,081 | upto December 1977 | |
| 20. West Bengal | 2,97,929 | upto 31-3-77 | • |
| 21. Andaman & N. Islands | 2,191 645 | upto 1977 (în 1977) | House-sites and Agricultural land in- clusive homestead. |
| 22. Arunachal Pradesh | - | | |
| 23. Chandigarh | 51 | during 75-76 | |
| 24. Dadra & N. Haveli | 4,115 | from Jure, 75 to March, | 77. |
| | 967 | From March, 77 to June, | 78 |
| 25. Delhi | 320 | in 1977 | |
| 26. Lakshadweep | | · | |
| 27. Mizoram | ; | | |
| 28. Pondicherry | 6,690 | June, 75 to March, 77. | |
| | 2,157 | March, 77 to up-to-date. | |

Scheme for integrated development facilities in Orissa

1872. SHRI BHAIRAB CHANDRA MAHANTI:

> SHRI PATITPABAN PRA-DHAN:

SHRI DHANESHWAR MAJHI:

Will the Minister of AGRICULTURE AND IRRIGATION be please 1 to state whether the Central Government have received schemes from the Orissa Government for integrated development facilities—(i) in the coastal fishing villages of Adhuan in Balasore District and Satpada in Puri District and (ii) in the coastal area of about 50 miles from the Kansabans river to

the bank of the Subarnarekha river in the Balasore District?

MINISTER OF AGRICUL-THE IRRIGATION (SHRI TURE ANDSURJIT SINGH BARNALA): Sir. Proposals for Central assistance for development of Adhuan and Satpada fishing villages were received from the Government of Orissa, but these could not be sanctioned because the scheme envisages development on pilot basis of two fishing villages in each coastal State and one in each Coastal Union Territory. Orissa, villages of Balitutha and Kasafal have been sanctioned under this scheme. There is no Central Scheme integrated development on regional the basis. However. project for integrated development οf coastal area in Balasore District has been posed for bilateral assistance.